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Title: Introduction of the Fundamental Rights Enforcement Tribunals Bill, 1999.

SHRI BHAGWAN SHANKAR RAWAT (AGRA): I beg to move for leave to introduce a Bill to provide for establishment of Tribunals for enforcement of fundamental rights and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for establishment of Tribunals for enforcement of fundamental rights and for matters connected therewith."

The motion was adopted.

SHRI BHAGWAN SHANKAR RAWAT : I introduce the Bill.
